GOVERNMENT OF INDIA TEXTILES LOK SABHA

STARRED QUESTION NO:280 ANSWERED ON:23.07.2004 SCHEME FOR JUTE INDUSTRY Chatterjee Shri Santasri

Will the Minister of TEXTILES be pleased to state:

- (a) the schemes being implemented for the development of conventional jute industry;
- (b) the work executed and funds allocated under these schemes during each of the last three years;
- (c) whether corruption is prevailing in the implementation of the schemes; and
- (d) if so, the details thereof and the remedial measures taken by the government in this regard?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Starred Question No.280 for answer on 23.7.2004 regarding scheme for jute industry

- (a) The Ministry of Textiles executes a number of developmental schemes for the upgradation of the conventional jute industry in the country.
- i) The Jute Manufactures Development Council (JMDC), a statutory body under Ministry of Textiles implements the JMDC Incentive Scheme for Modernization of Jute Industry. The JMDC also provides assistance for Market Discovery, Market Intelligence and Market Development for jute products both in the domestic and international markets. It also provides assistance to Indian Jute Industries Research Association (JJRA) and Institute of Jute Technology (JJT) for conducting R&D projects and training programmes for the jute industry.
- ii) The National Centre for Jute Diversification (NCJD), an autonomous body under Ministry of Textiles implements the following schemes:
- Jute Service Centre Scheme
- Jute Raw Material Bank Scheme
- Design Development Scheme
- Market Support Scheme
- Jute Entrepreneurs Assistance Scheme
- NGO Assistance Scheme
- Schemes for North East Region

These schemes aim at dissemination of technological know-how for commercialization of diversified jute products, extending technical guidance, financial assistance and training for setting up of units for manufacture of diversified jute products, enhancing market acceptability of jute products by organizing quality orientation, design development and awareness programmes.

- iii) The benefits under the Technology Upgradation Fund Scheme (TUFS) for the textile sector administered by the Ministry of Textiles since April, 1999 are also applicable to the jute and jute textile sector.
- (b) (i) JMDC Incentive Scheme for Modernisation of the Jute Industry (JMDC ISMJI) came into effect from 8th July, 2002. The Scheme is aimed at facilitating capital investment for upgradation and/or modernizing technology in jute industry by providing 15% incentive on the amount invested either from own source or bank financing.

Status of funds distributed for JMDC ISMJI during the last three years

```
2002-03 0.00
2003-04 55.12
```

(ii) The JMDC has spent the following amounts on market development, IJIRA and IJT during the last three years:

Name of the Schemes/Institution Funds allocated yearwise (Rs.in Lakhs)

2001-02 2002-03 2003-04

IJIRA 10.91 10.53 16.57 IJT 82.60 105.00 90.00 Market Development 1802.67 2417.73 3313.64

(iii) Status of funds allocated to NCJD for Schemes during the last three years

Name of the Schemes Funds allocated yearwise(Rs.inLakhs)

2001-02 2002-03 2003-04

 Jute Service Centre Scheme
 151.51
 195.77
 310.12

 Jute Raw Material Bank Scheme
 55.61
 55.90
 51.75

 Design Development Scheme
 8.46
 42.66
 66.63

 Market Support Scheme
 28.90
 70.51
 107.74

 Jute Entrepreneurs Assistance Scheme
 170.51
 170.42
 90.78

 NGO Assistance Scheme
 17.50
 81.12
 1.50

 Schemes for North East Region
 0.00
 0.00
 54.63

(iv) The following amounts of disbursal have taken place during the last three years under TUFS to the jute sector in the country.

Year Disbursement under TUFS (Rs. in Lakhs)

2001-02 922.00 2002-03 109.00 2003-04 2346.00

(c) & (d) No instance of corruption in implementation of the schemes has come to the notice of the Government.